

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.211- **C.P. (IB)/215(AHM)2024**  
ITEM No.212- **IA/1026(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

HDFC Bank Limited

.....**Applicant**

V/s

Mr.Nilam Narendrakumar Patel Personal Guarantor to  
M/s.Yours Ethnic Foods Private Limited

.....**Respondent**

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/FC

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave,

For the PG

: Mr. Kuldeep Adesara, Adv.

For the RP

: Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

**ORDER**

**C.P. (IB)/215(AHM)2024 & IA/1026(AHM)2024**

Ld. Counsel for Personal Guarantor is directed to file reply today, itself. Ld. Counsel for Financial Creditors submitted that he is supporting the report of RP.

List for further consideration on 27.08.2024.

**-Sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-Sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**